

[Secretary]

(4) The Appropriation (No. 4) Bill, 1955.

(5) The Appropriation (No. 5) Bill, 1955.

ESTIMATES COMMITTEE

SEVENTEENTH AND EIGHTEENTH REPORTS

श्री बी० जी० मेहता (गोहिलवाड) :  
मैं रेलवे मंत्रालय के सम्बन्ध में एस्टीमेट्स कमेटी का सत्रहवां और अठारहवां प्रतिवेद पेश करता हूँ ।

PETITION RE REPORT OF STATES REORGANISATION COMMISSION

Secretary: Sir, under rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that two petitions as per statement laid on the Table have been received relating to the Report of the States Reorganisation Commission.

Statement

Petitions relating to the Report of the States Reorganisation Commission

No. of signatories	Distt. or Town	State	No. of Petition
1	Bangalore	Mysore	51
1	Hyderabad	Hyderabad	52

FARIDABAD DEVELOPMENT CORPORATION BILL

The Minister of Rehabilitation (Shri Mehr Chand Khanna): I beg to move for leave to introduce a Bill to provide for the establishment and regulation of a trading Corporation for the purpose of carrying on and promoting trade and industry in the town of Faridabad, assisting in the rehabilitation of displaced persons settled therein and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the establishment and regulation of a

trading Corporation for the purpose of carrying on and promoting trade and industry in the town of Faridabad, assisting in the rehabilitation of displaced persons settled therein and for matters connected therewith."

The motion was adopted.

Shri Mehr Chand Khanna: I introduce the Bill.

CORRECTION OF ANSWER TO STARRED QUESTION

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): With your permission, I wish to make a short statement to correct certain replies I gave to supplementaries to starred question No. 568 answered on the 6th December, 1955.

Seth Achal Singh enquired about the rate of interest on sterling balances. Sterling securities at present earn interest at rates ranging between two per cent. and four per cent. What the average rate on sterling balances works out to it is difficult to say as rates for short term money, in which form a part of our sterling balances are kept, vary from time to time.

MOTION FOR ADJOURNMENT

TAKING-OVER OF CERTAIN SUGAR MILLS

Mr. Speaker: I have received notice of an adjournment motion which, to my mind, is obviously untenable. The motion relates to the situation arising out of the taking over of three sugar mills in Padrauna, Kathkuian and Khadda in Kheria District, by Government under the Essential Supplies Act. In the first place, the subject to be discussed is vague enough; it is not definite matter. It is not an urgent matter in the sense in which urgency is understood and, if I may say so, it is not a matter of public importance in the all-India set-up. Therefore, I have merely mentioned it in the House. I do not propose to give my consent to this.